

(c) what type of infrastructure does Government envisage to cover under the proposed scheme JNNURM-II; and

(d) whether any special criteria are stipulated to benefit the States like Gujarat on the basis of better performance?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAI AH NAIDU):

(a) Yes, Sir.

(b) Provision made for the Metro projects in Central Budget for the year 2013-14 (B.E.) is given as under:

Equity:	₹ 1155.98 crore
Subordinate Debt:	₹ 1132.03 crore
Pass Through Assistance:	₹ 4042.74 crore
Grant:	₹ 120 crore

(c) and (d) The scheme for JNNURM has been closed on 31.03.2014.

Irregularities in Delhi's drainage, desilting and flood control measures

1806. SHRI ARVIND KUMAR SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether as per the recent report of CAG, there are serious irregularities and fraud in Delhi's drainage, desilting and flood control measures, if so, the details thereof;

(b) whether Government would initiate inquiry into the alleged irregularities and has fixed responsibility in this regard, if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAI AH NAIDU):

(a) to (c) Delhi's drainage, desilting and flood control measures pertains to the Government of National Capital Territory of Delhi. They have reported that Principal Accountant General (Audit), Delhi in its draft report has not pointed out any irregularities. However, some observations/shortcomings in the procedures of the Deptt. were pointed out which have been noted for future compliance.

Land for Smart Cities

†1807. SHRI MAHENDRA SINGH MAHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the decision to establish 100 new cities in the country has been finalized;

†Original notice of the question was received in Hindi.

- (b) if not, by when the decision is likely to be taken;
- (c) whether Government will acquire fertile land of farmers to establish new cities;
- (d) if not, the type of land that Government would select to establish the cities; and
- (e) the names of places where the new cities would be established?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):
(a) to (c) There is no proposal to establish 100 new cities in the country by acquiring land.

(d) and (e) Do not arise in view of above.

Water Scarcity in Urban Areas

1808. SHRI AMBETH RAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is facing any hardship/hindrances in supplying water to urban areas across the country, if so, the details thereof; and
- (b) whether Government is mulling various measures so that supply of water in urban areas are not affected and if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):
(a) Many State Governments and Urban Local Bodies (ULBs) face constraint and lack in capacity building for implementation, operation and maintenance of water supply systems to ensure supply of water to cities on continuous and equitable manner.

(b) Urban water supply is a State subject, however in order to supplement the efforts of State Governments ULBs, Ministry of Urban Development (MoUD) has provided financial support through schemes viz. Urban Infrastructure Governance (UIG) and Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Urban Infrastructure Development in Satellite Towns (UIDSST), 10% Lumpsum Scheme for Benefit of North Eastern Region including Sikkim and Asian Development Bank (ADB) assisted North Eastern Region Urban Development Programme (NERUDP).